

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 1406  
TO BE ANSWERED ON 05.03.2018**

**WELFARE SCHEME FOR BEEDI WORKERS**

**1406. SHRI LAXMI NARAYAN YADAV:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether it is a fact that some welfare schemes/services for Beedi workers have been stopped from operation after December, 2015;**
- (b) if so, the details thereof and the reasons therefor; and**
- (c) the details of various welfare schemes/services being implemented for beedi workers at present?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (c): On the recommendations of the Expenditure Management Commission and advice of the Ministry of Finance, some small welfare schemes having less/nil number of beneficiaries have been discontinued or aligned to other similar schemes w.e.f. FY 2017-18. Details are at Annexure-A. Details of welfare schemes being implemented for beedi workers at present is at Annexure-B.**

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**ANNEXURE-A**

**DETAILS OF THE SCHEMES FOR BEEDI WORKERS WHICH HAVE BEEN  
CLOSED DOWN**

S. NO	Schemes	Reason for closure
1	Recreation	Less/Nil number of applications received
2	Water Supply	Less/Nil number of applications received
3	Wedding Exp. of Widow/Widower's daughter	Less number of applications received
4	Financial Assistance in death cases	Less/Nil number of applications received. Other schemes like Pradhan Mantri Jeevan Jyoti Bima/Pradhan Mantri Suraksha Bima Yojna in place.
<b>COMPONENT UNDER HEALTH SCHEMES THAT HAVE BEEN CLOSED DOWN</b>		
5	Maternity Benefits	Grant of Rs.1000/- per delivery to a female worker for first two deliveries was being provided under this scheme. It overlapped with PM Matritva yojna where the grant is Rs. 6000/- for the first live birth. Hence the scheme was closed.
6	Family Welfare	Monetary incentive of Rs. 500/- was being provided under this scheme. It overlapped with "Family Planning Indemnity scheme" of Ministry of Health & Family Welfare where the incentive is up to Rs. 1500/-. Hence the scheme was closed.
7	Ophthalmic Problems	Less/Nil number of applicants.

**ANNEXURE-B**

**SCHEMES BEING IMPLMENTED AT PRESENT FOR BEEDI WORKERS**

**1. EDUCATIONAL SCHEMES:**

SCHEME	Nature of assistance			
Scheme for award of scholarships under Beedi/Iron Ore, Manganese Ore, Chrome Ore Mines/LSDM/Mica Mines/Cine Workers Welfare Funds	Scholarship is awarded to the children of the workers at the following rates per student per year:-			
	Group	Class	Rates	
			Girls	Boys
	Group I	Class I to IV	250	250
	Group II	Class V to VIII	940	500
	Group III	Class IX	1140	700
	Group IV	Class X	1840	1400
	Group V	Class XI to XII	2440	2000
		ITI	10000	10000
	Group VI	Non-Professional Degree Courses; Non-Professional Post Graduate Courses; Two-Three Year Diploma Courses and BCA, BBA and PGDCA.	3000	3000
GROUP VII	Professional Degree Courses i.e. B.E./B.Tech/ MBBS/ BAMS/BUMS/ B.Sc (Agriculture) and MCA/ MBA.	15000	15000	

**2. REVISED INTEGRATED HOUSING SCHEME (RIHS), 2016 :**

Revised Integrated Housing Scheme (RIHS), 2016 for beedi workers is being implemented in the country through office of 17 Welfare Commissioners of the Labour Welfare Organisation of the Ministry. The housing subsidy of Rs. 1,50,000/- is disbursed in three installments in the ratio of 25:60:15. The 1<sup>st</sup> installment of subsidy Rs. 37,500/- (25 % of subsidy) is given in advance, the 2<sup>nd</sup> installment of subsidy Rs. 90,000/- (60% of subsidy) after construction reaches the lintel level and 3<sup>rd</sup> installment of subsidy Rs. 22,500/- (15% of subsidy) on receipt of report of inspection report by officers of Labour Welfare Organization.

### 3. HEALTH SCHEME:

Besides providing health care facilities through 12 Hospitals and 286 Dispensaries across the country following assistance is given to certain categories of diseases :-

S.No.	PURPOSE	NATURE OF ASSISTANCE
1	Tuberculosis	Reservation of beds in T.B. Hospitals and domiciliary treatment for workers. Subsistence allowance of Rs. 750/- to Rs. 1000/- p.m is granted as per the advice of the treating physician.
2	Heart Diseases	Reimbursement of expenditure up to Rs. 1,30,000/- to workers.
3	Kidney Transplantation	Reimbursement of expenditure up to Rs. 2,00,000/- to workers.
4	Cancer	Reimbursement of actual expenses on treatment, medicines and diet charges incurred by workers, or their dependents for treatment through Govt. recognized hospitals.
5	Minor surgery like Hernia, Appendectomy, Ulcer Gynecological diseases and Prostrate diseases.	Reimbursement of expenditure up to Rs. 30,000/- to workers and their dependents.

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